

NOTICE

On Account of holiday of Makar Sankranti, which is declared on 15.01.2016 instead of 14.01.2016, the remaining cases of Cause List dated 13.01.2016 will be taken up on 14.01.2016 by the respective Courts.

By order of Hon'ble The Chief Justice

Sd/-

J.R. (Judicial) (Listing)

11.01.2016